

PROCEEDINGS OF THE DISTRICT COLLECTOR, THANJAVUR

PRESENT: THIRU.M.GOVINDA RAO, I.A.S.,

R.c.No.280/Mines/2018

Dated:10.02.2020

Sub: Mines and Quarries - Minor Minerals - Sand quarries -
Thanjavur District - Pattukottai Taluk -
Chinaavudaiyar Kovil Village - S.F.Nos. 8 & 9 - over an
extent of 3.00.0 hect - Proposal for commencing new
Bullock Cart Sand quarry by Public Works Department
in Agniyar river bed - precise area communicated -
Draft mining plan approved - Clearance obtained from
DEIAA -EC for 3 years - Total quantity of 54000 M³ -
Consent given by TNPCB - Grant of lease for Three
years - Orders Issued.

- Ref:
1. G.O.Ms.No.110/Public Works (I,Spl.2) Dept.,
Dated:06.07.2006.
 2. G.O.Ms.No.135, Industries (MMA1) Dept.,
Dated:13.11.2009.
 3. Hon'ble Supreme Court of India in I.A.Nos 12-
13/2011 in SLP No.19628-19629 / 2009 etc.,
dated.27.02.2012.
 4. Government of India, Ministry of Environment and
Forest O.M.dt.18.05.2012.
 5. The Chairman, Sate Level Environment Impact
Assessment Authority, Tamilnadu
D.O.Lr.No.SEIAA-TN/Minor Minerals/2012
dt.17.09.2012.
 6. The Commissioner of Geology and Mining, Chennai
letter Rc.No.3868/LC/2012 dt.19.11.2012.
 7. G.O.(MS) No.79 Industries (MMC.1) Department
dt.06.04.2015.
 8. G.O(D) No.110 Industries (MMC.2) Department
dt.17.06.2015.
 9. Letter No.F1/Do/Estimate/dated.14.06.2018 from
the Executive Engineer, PWD, WRD, Mining and
Monitoring Division, Thanjavur.
 10. Joint Inspection Report dated.23.06.2018.
 11. Precise area communication letter in
Rc.No.280/Mines/2018, dated.29.06.2018.

12. Mining plan submitted by the Executive Engineer, FWD, WRD, Mining and Monitoring Division, Thanjavur. dt.10.07.2018.
13. Approval of Mining plan by Assistant Director, Geology and Mining, Thanjavur, Lr.No.280/Mines/2018(G&M). dt.12.07.2018.
14. The Member Secretary, District level Environment Impact Assessment Authority, Thanjavur Lr.No.DEIAA-Tnj-1 F.No.75/1(a) EC.No.7/2017 dated L06.08.2018.
15. Tamil Nadu Pollution Control Board, Thanjavur Proceedings Nos. F.0561TNJ/OS / DEE/TNPCB/TNJ/A/2018 Dt: 15.11.2018 & F.0561TNJ/OS/DEE/TNPCB/TNJ/W/2018 Dt: 15.11.2018

Order:

The Executive Engineer, Water Resources Department (Public Works Department), Mining and Monitoring Division, Thanjavur vide reference 9th cited has sent a proposal for opening a new bullock cart sand quarry, over an extent of 3.00.0 hec. in S.F.Nos.8 & 9 classified as Government poramboke (Agniyar) of Chinna Avudaiyar Kovil Village, Pattukkottai Taluk, Thanjavur District.

2) The subject area has been jointly inspected on 23.06.2018 by the Revenue Divisional Officer, Pattukkottai, Assistant Executive Engineer, TWAD Board, Thanjavur, the Assistant Executive Engineer, PWD., WRD., Mining & Monitoring Division, Thanjavur and the Assistant Director (i/c) Mines, Thanjavur and Village Administrative Officer Chinaavudaiyar Kovil Village, Pattukkottai Taluk and they have recommended the proposal received from the Executive Engineer, PWD., WRD., Mining & Monitoring Division, Thanjavur has forwarded the proposal for opening a bullock cart sand quarry, in above said location as demarcated by the Public Works Department with certain conditions in vide reference 10th cited.

3) Based on the recommendations of the above officials the proposal was examined and considered for the grant of quarry lease for quarrying sand for a period of Three years and accordingly precise area has been communicated vide in the reference 11th cited with a direction to furnish the approved Mining plan and to obtain Environmental Clearance from the District Level Environment Impact Assessment Authority, Thanjavur.

4) As directed, the Executive Engineer, PWD, Water Resources Department, Mining and Monitoring Division, Thanjavur had submitted the approved Mining Plan and Environment Clearance issued by the District Level Environment Impact Assessment Authority, Thanjavur vide letter No.DEIAA-Tnj-I/F.No.75/1(a)EC.No:7/2017 dated:06.08.2018, for quarrying of 54000 M³ of Sand in above said location.

5) The applicant has also obtained and produced Consent order Nos.1805217286272 and 1805117286272 dated:15.11.2018 from Tamilnadu Pollution Control Board, Thanjavur vide reference 15th cited as conditioned in the Environmental clearance.

In view of the above, permission to commence a new Bullock Card sand quarry is here by granted to the Executive Engineer, PWD, Water Resources Department, Mining and Monitoring Division, Thanjavur for removal and transportation of sand of 54,000 Cbm (L 300m X W100m X D1.80m) over an extent of 3.00.0 Hects in S.F.Nos.8 & 9, classified as Government poramboke (Agniyar River) of Chinna Avudaiyar kovil Village, Pattukottai Taluk, Thanjavur District.

The life period of sand quarry is either three years or till exhaust the quantity of 54000 Cbm of sand.

DLEIAA

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Special conditions.

- i. A safety distance of 50 m. has to be left and maintained to the river bank of either side.
- ii. Depth of quarrying shall not exceed 1 m from the sill level.
- iii. Formation of temporary approach to the quarry site shall be done by using Biodegradable materials only.
- iv. The Executive Engineer, Public Works Department/ WRO / Mining and Monitoring Division Thanjavur shall strictly adhere the guidelines and instructions given by the Government / DEIAA, Thanjavur for quarrying of sand.
- v. Quarrying shall be under the direct control and supervision of PWD official appointed by the Executive Engineer, Water Resources Department, Mining and Monitoring Division, Thanjavur.
- vi. Quarrying shall be done without causing any hindrance to the local public and nearby Agricultural lands.
- vii. The proposed site is to be demarcated with pucca pillar stones and benchmark level has to be fixed by the Executive Engineer, PWD, Water Resources Department, Mining and Monitoring Division, Thanjavur, before commencement of quarrying operations.
- viii. No criss cross road is permissible in the proposed quarry site which may cause obstruction to the flow of water.
- ix. If any of the above condition is found to be violated this quarrying permission is deemed to be cancelled automatically without any notice.
- x. The quarrying operations shall be restricted from 6.00 A.M. to 7.00 P.M.
- xi. The Tahsildar, pattukottai is directed that the mining activity and the compliance of all the above conditions shall be monitored by the Taluk level Task Force once in a month by physical inspections and the status of compliance should be recorded by the committee in the Register maintained at the site.

- xii. The Executive Engineer, Public Works Department, Water Resources Department, Mining and Monitoring Division, Thanjavur should file a report before the District Collector, Thanjavur showing the quantity of sand lifted as against the permitted quantity allowed to be lifted once in two weeks.
- xiii. No Transport permit shall be issued for the sale of sand to other States as per Rule 38-B of the Tamil Nadu Minor Mineral Concession Rules, 1959.
- xiv. The transport permit for the transportation of sand from the sand quarry site should be issued by the Public Works Department in the form prescribed in Appendix - XVII in Rule 38-C (2) (a) of the Tamil Nadu Minor Mineral Concession Rules, 1959.
- xv. The quarrying of sand shall be eco friendly and confined to the areas demarcated in the FMB sketch as produced by the Executive Engineer, Public Works Department, Water Resources Department, Mining and Monitoring Division, Thanjavur.
- xvi. Quarrying of sand shall be confined to the area for which permission is granted.
- xvii. The Public Works Department shall carryout quarrying operations in a skilful, scientific and systematic manner keeping in view proper safety of the labourers, structures and the public and public works located in that vicinity of the quarrying area and in a manner to preserve that environment and ecology of the area.
- xviii. Quarrying shall be restricted to the permitted optimum depth of not more than one meter with special care to preserve the river bed strata.
- xix. At any cost natural water course of the river and the gradient towards downstream should be maintained for free flow of water.
- xx. Quarrying in river bed should not be done during rain and flood. The total quantity of sand permitted in the Environmental Clearance should not be exceeded in any case within the overall permitted period.
- xxi. Quarrying below the water table should be avoided as a safe guard against Environmental Contamination and over exploitation of resources.

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- xxii. The mined out pits should be backfilled where warranted and area should be suitably landscaped to prevent environmental degradation.
- xxiii. 500 m safety distance should be left out for the bridge, water supply system, infiltration well or pumping installation of any of the local bodies or Central or State Government Department or the Tamil Nadu Water Supply and Drainage Board head works.
- xxiv. All the conditions stipulated in the Environment Clearance granted in DEIAA-TNJ-1 F.No75/1(a) EC.No:7/2017 dated: 06.08.2018 by the District Level Environment Impact Assessment Authority, Thanjavur should be scrupulously followed.

(sd/-10.02.2020)
District Collector,
Thanjavur.

//Forwarded By Order//

11/02/2020
For Collector,
Thanjavur

TO:

The Executive Engineer,
Water Resources Department
Public Works Department,
Mining and Monitoring Division,
Thanjavur.

Copy to

1. The project Director, Sand quarry operations,
Public Works Department WRO,
PWD Office Campus, Kalasara mahal
Chepauk, Chennai-5
2. The Sub-Collector,
Pattukottai.
3. The Thashildar, Pattukottai.
4. The Village Administrative officer,
Chinna Avudaiyar kovil.

அனுப்புதல்:

சிவ. வெங்கடேஸ்வரன்,
மாளியக்காடு & அஞ்சல்,
நாடிமுத்துநகர் வழி,
பட்டுக்கோட்டை வட்டம்,
தஞ்சாவூர் மாவட்டம் - 614 602,
செல்: 7373992421.

பெறுதல்:

1. மாண்புமிகு தமிழக முதல்வர் சீ
தனிப்பிரிவு,
நெ.134, ஜி.ஏ. சாலை,
பழைய வண்ணாரப்பேட்டை,
சென்னை - 21

2. திரு. தலைமைச் செயலர் அவர்
சென்னை - 9.
தமிழ்நாடு.

3. திரு. தலைவர் அவர்கள்,
சுற்றுச்சூழல் பாதுகாப்பு குழு,
3 வது தளம், பனகல் மாளிகை,
நெ. 1, ஜென்னீஸ் ரோடு,
சைதாப்பேட்டை, சென்னை -15.

4. மாவட்ட ஆட்சித்தலைவர் அவர்கள்,
மாவட்ட ஆட்சித்தலைவர் அலுவலகம்,
தஞ்சாவூர்.

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பொருள்: தஞ்சாவூர் மாவட்டம், பட்டுக்கோட்டை வட்டம், சின்ன ஆவுடையார்கோவில் கிராமம் கடற்கரை பகுதியை ஒட்டி அமைந்த அக்கினியாற்று புல எண்கள் 8 மற்றும் 9 ல் 3 ஹெக்டேர்ஸ் அளவில் வழங்கப்பட்ட தவறான மாவட்ட சுற்றுச்சூழல் அனுமதி Lr No. DEIAA - TAJ - 1 F.No 75/1(a) EC No . 7/2017 dt 06-08-2018, மற்றும் தவறான மாவட்ட ஆட்சியரின் மாட்டு வண்டி மணல்குவாரி அனுமதி RC No 280/Mines/2018 dt 10-02-2020 உடன் ரத்து செய்தும் அதன் தொடர்பான ந.க.எண் 280/2018 நாள் 10-02-2020 ரத்து செய்வது தொடர்பாக:-

அய்யா,

மேற்கண்ட மாவட்ட, வட்ட கிராமங்கள் மாளியக்காடு, சின்ன ஆவுடையார்கோவில், தொக்காளிக்காடு, மகிழங்கோட்டை மற்றும் இராஜாமடம் போன்ற கிராமங்கள் வங்காளவிரிகுடா கடற்கரையின் வடக்கு திசையில் சுமார் 3 கிலோமீட்டர் அளவில் நன்னீர் ஏரிகள் மற்றும் குட்டைகள் மூலம் விவசாயம் செய்யும் பாசன கடைமடைகடலின் முகத்துவார பகுதி கிராமங்களும் ஆகும்.

மேற்கண்ட கிராமங்களில் மகாராஜசமுத்திரம் மற்றும் அக்கினி ஆறு மழைக்கால வெள்ள வடிகால் ஆறுகளாகும். இந்த ஆறுகள் எங்கள் கிராமங்களை கடந்து செல்லும் நிலையில் மகாராஜசமுத்திரம் ஆறு வடக்கில் இருந்து தெற்கு நோக்கி சென்று கடலில் இராஜாமடம் கிராமத்தில் கலக்கிறது. இந்த மகாராஜசமுத்திரம் ஆற்றில் அக்கினி ஆறு மேற்கில் இருந்து மாளியக்காடு மற்றும் சின்ன ஆவுடையார்கோவில் புல எண்கள் வழியாக தொக்காளிக்காடு கிராமத்தில் மகாராஜசமுத்திரம் ஆற்றோடு இணைகிறது.

இவ்வாறாக அக்கினி ஆறு மகாராஜசமுத்திரம் ஆற்றில் இணைவதற்கு சுமார் 300 மீட்டர் வடக்கு திசையில் மகாராஜசமுத்திரம் ஆற்றில் கடந்த 1953 ம் ஆண்டு நன்னீர் பாசன அணைக்கட்டு நிறுவி மழைக்கால வெள்ள வடிகால் நன்னீர் தடுக்கப்பட்டு பாசன அணைக்கட்டின் வாய்கால் மூலம் மகிழங்கோட்டை ராஜாமடம் போன்ற கிராமங்களுக்கு கிடைக்கப்பெற்று விவசாயம் செய்யப்பட்டு வருகிறது.

மேலும் கடற்கரையை சார்ந்து அமைந்த கிராமங்களாகிய தொக்காளிக்காடு சின்ன ஆவுடையார்கோவில், மாளியக்காடு போன்ற கிராமங்கள் பெரிய ஏரிகள் மற்றும் பாசன குட்டைகள் மூலம் ஒருபோக நெல் சாகுபடி செய்யப்பட்டு விவசாயம் நடைபெற்று வருகிறது. இதுபோன்ற பாசன விவரங்கள் வருவாய் ஆவணங்கள் மூலம் வட்ட, கோட்ட, மாவட்ட நிர்வாகங்கள் நன்கு அறிந்த நிலை என்பதும் குறிப்பிடத்தக்கது.

மேலும் மேற்கண்ட கிராம மக்களின் கிராமத்தின் சாகுபடி நிலங்கள் மகாராஜசமுத்திரம் ஆற்றின் முழுமையாக அதன் மேற்கு கரைக்கு அப்பாற்பட்ட பகுதிகளையும் அக்கினி ஆற்றின் தெற்கு வடக்கு திசைகளில் கரைகளுக்கு அப்பாற்பட்டு சுமார் ஆயிரத்திற்கும் மேற்பட்ட ஹெக்டேர்ஸ் பரப்பு கொண்ட சாகுபடி நிலங்கள் ஆகும்.

இந்த புஞ்சை நிலங்களில் ஆழ்குழாய் கிணறுகள் 2014 ம் ஆண்டிற்கு முன்னதாக மகாராஜசமுத்திரம் ஆற்றில் கடற்கரையை ஒட்டி அமைந்த இராஜாமடம் கிராமத்தில் மணல்குவாரி அமைத்திட சுற்றுச்சூழல் அனுமதி தேவையற்ற காலத்தில் நடைப்பெற்ற மணல்குவாரிகளாலும், அதனை தொடர்ந்து மகிழங்கோட்டை, இராஜமடம் மற்றும் தொக்காலிக்காடு தொடர்ந்து இன்றளவும் தொடர்ந்து நடைப்பெறும் மணல் தீருட்டுகளால் அதன் இயற்கையான மணல் படிமம் ஆழப்படுத்தப்பட்டு கடல் நீர் மகாராஜசமுத்திரம் அனைக்கட்டின் கீழ்ப்பகுதியான தொக்காலிக்காடு கிராம புல எண் 1 ல் முழுமையாக உட்புகுந்துள்ளது. ஒரு போக நெல் சாகுபடி மட்டும் நடைமுறையில் உள்ளது.

இந்த காரணங்களால் மேற்கண்ட கிராமங்களில் அமைக்கப்பட்ட பாசன ஆழ்குழாய் கிணறுகளில் உள்ள தண்ணீரின் உப்புத்தன்மை அதிகரித்து கோடைக்கால இறவை பாசனம் செய்ய முடியாமல் விவசாயம் தடைப்பட்டுள்ளது. இந்த ஆழ்குழாய் கிணறுகளின் தண்ணீரை நெல் சாகுபடி நாற்றங்காலுக்கு பாய்ச்சும் போது நாற்றுகள் அழுகி பயிர்கள் அழிந்து விடுகிறது. இவ்வாறாக கோடைக்கால நெல் சாகுபடி முற்றிலும் செய்ய முடியாத நிலைக்கு தள்ளப்பட்டுள்ளது. ^{சூ. போக நெல் சாகுபடி மட்டும் நடைமுறையில் உள்ளது}

அக்கினியாற்றை பொருத்த மட்டில் 2010 ம் ஆண்டு முதல் அரசால் நடைப்பெற்ற தவறான மணல் குவாரி செயலாக்கம் மானியக்காடு புல எண்கள் 112 ல் சுமார் 12 அடி ஆழம் வரை அதன் வடக்கு கரை சேதப்படுத்தப்பட்டு தவறான நீர்போக்கை ஏற்படுத்திய குவாரி செயலாக்கம் உயர்நீதிமன்ற செயல்முறைகளால் தடை செய்யப்பட்டுள்ளது. புல எண் 112 ன் தொடர்ச்சியாக சின்ன ஆவுடையார்கோவில் புல எண்கள் 8,9 மற்றும் 21 உள்ளது என்பது குறிப்பிட தக்கது.

தற்போது மகாராஜசமுத்திரம் ஆற்றில் கடல் நீர் தொக்காலிக்காடு கிராம புல எண் 1 ன் மகாராஜசமுத்திரம் ஆற்றின் கீழ்க்கரை வரை உட்புகுந்த நிலையில் அதன் அக்கினி ஆற்றின் இணைப்பு பகுதியில் அதன் மேற்கு திசை நோக்கிய அக்கினி ஆற்றின் அடுத்த புல எண் 1 ன் தொடர்ச்சியான அடுத்த புல எண்கள் 21, 8 மற்றும் 9 ஆகிய புல எண்களில் அதன் இயற்கையான நீர்போக்கு அல்லாத கரை பகுதிகளில் சுமார் 1 மீட்டர் அளவிலான மணல் படிவங்கள் உள்ள நிலையில் மாவட்ட அளவிலான சுற்றுச்சூழல் அனுமதி 3 ஹெக்டேர்ஸ் Lr No. DEIAA - TAJ - 1 F.No 75/1(a) EC No . 7/ 2017 dt 06-08-2018, அமைத்திட மாவட்ட ஆட்சியருக்கு வழங்கிய அனுமதியின் புல எண் 1 ன் கடல் நீர் உட்புகுந்து நன்னீர் தன்மை மாறிய விபரத்தை கருத்தில் கொள்ளவில்லை. என்பதையும்

1371/2 B/PK

THANJAVUR: DISTRICT

HIGH COURT : MADRAS
MADURAI BENCH

To quarry sand
by bullock-cart
sand quarry TJE

Agniyar River Bed
Pattukottai TK

MHS TJE

W.M.P.No. of 2020

In
W.P (MD) No. 13712 of 2020

43
8/10/2020

~~REGISTERED~~

Typeset papers



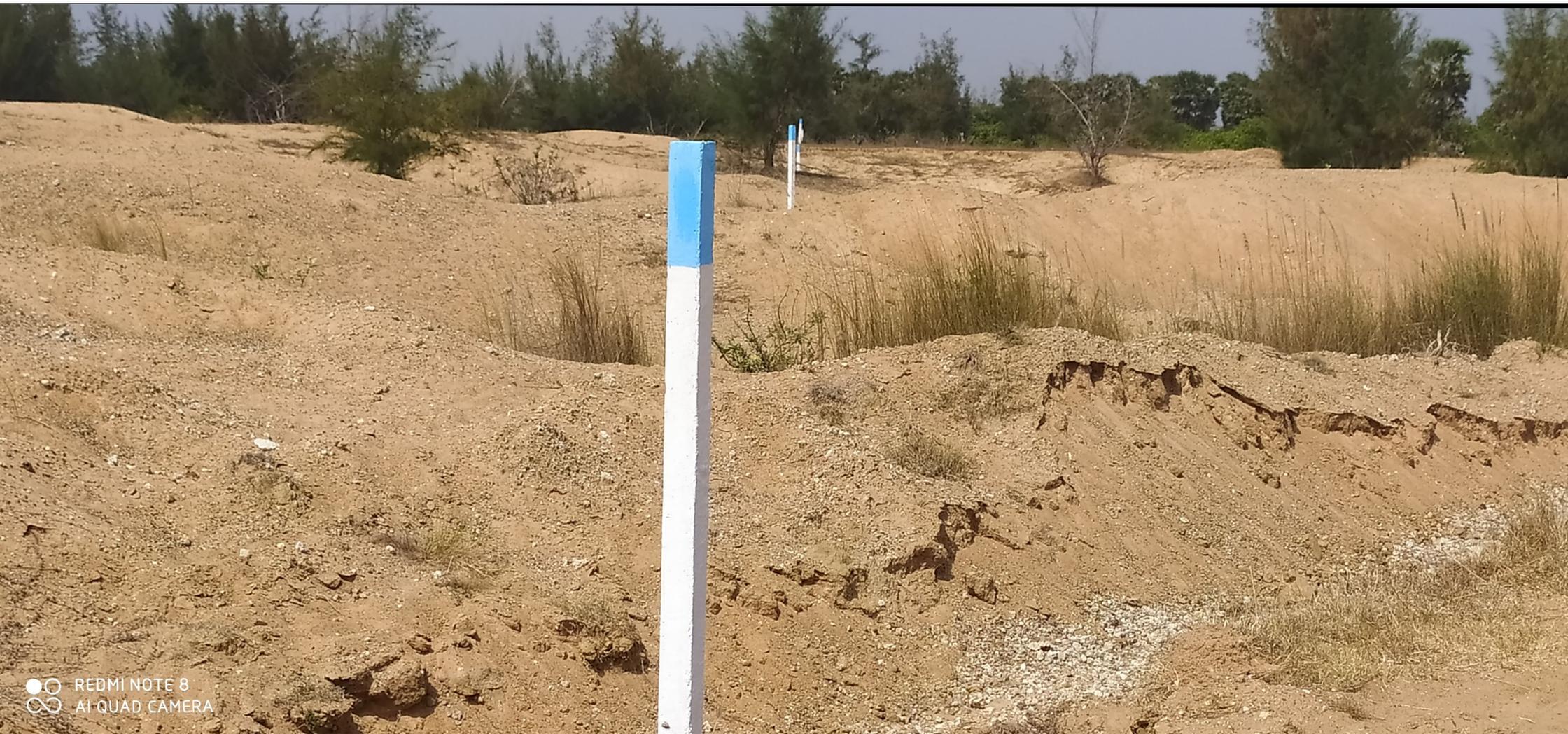
M/s. S.MUNIYANDI En. No.612 of 2008

V.RAMALINGAM En. No.2662 of 2010

J.JEYA ARON RAJA En. No.2925 of 2014

COUNSEL FOR THE PETITIONER

Cell No.99441 84176





REDIPINOTE 8
AI QUAD CAMERA





Google Earth

Maharajasamuthiram River

Agniyanu River

Mangrove Forest

5 km

10 km

2 km





Gomayaru River

GO 03

Mungar Kovil

Chinnam Avudayar Kovil

Mammuthu Ja

Mangrove Forest

Salpan

Salpan

Ahaya Varadeswarar Temple

Sirr Veeva Ganapathy Alayan

Thamarankottai Mangrove forest

Thamarankottai Reserve Forest

Salpan

207



Aghajari River

Sai Kharagsumuri Kholi

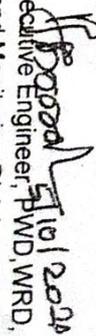
Kharagsumuri River

Kharagsumuri

Scale 1:50,000

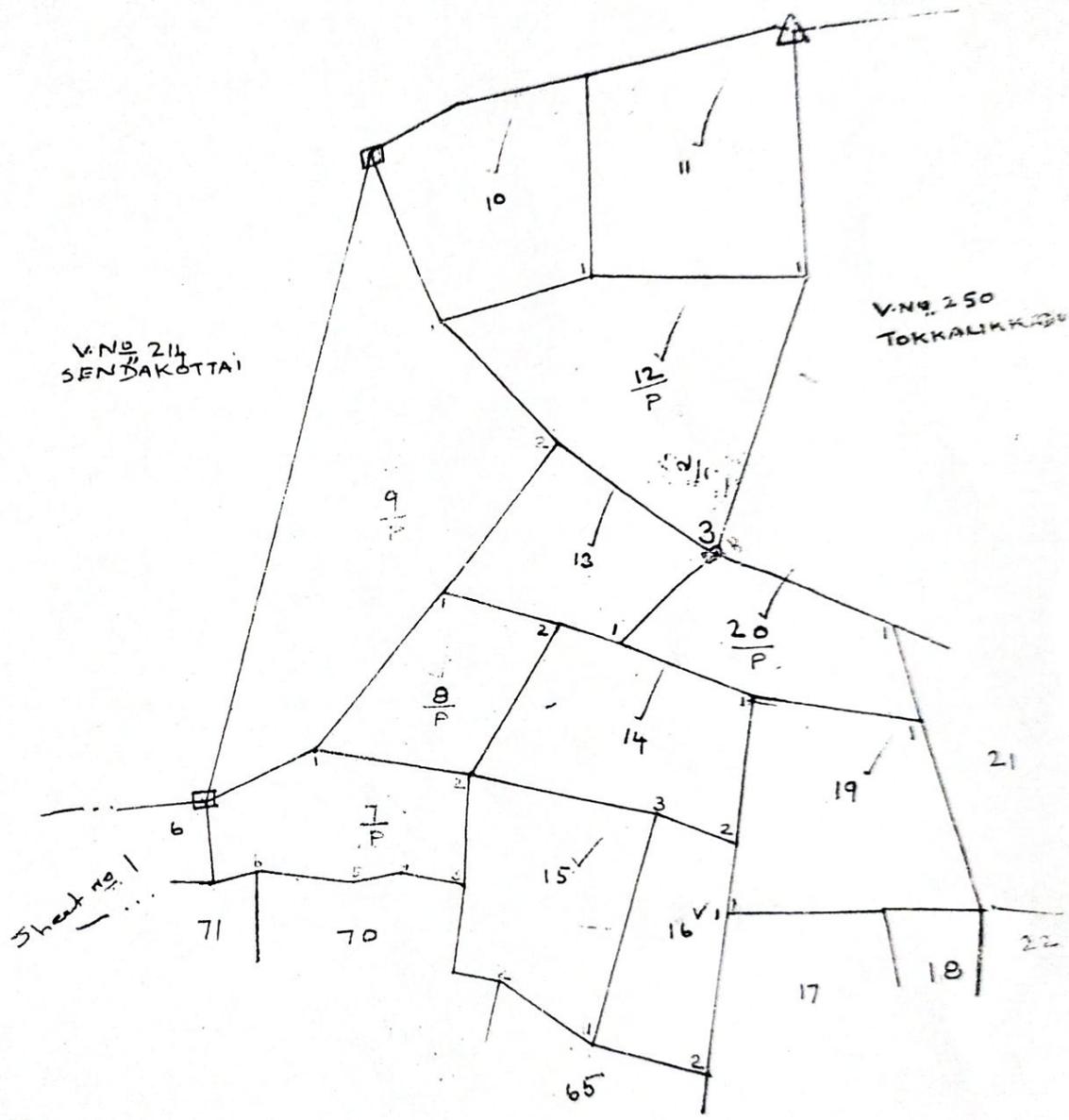
Sand Quarry Revenue details For MARCH 2020 to FEBRUARY 2021

Sl. No	District	Name of Sand Quarry	Year	April	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec	Jan	Feb	Mar	Total Loads in terms of 2 Units	Total Units
				March 2020	April 2020 to March 2021	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00		
1	Thanjavur	Chinna Avudayarkovil (Cart Load)	March 2020	0.00	59.50	375.80	1189.88	1026.88	1631.50	1767.50	1446.61	778.63	964.63	146.88	0.00	9387.79	18775.57
			TOTAL	0.00	59.50	375.80	1189.88	1026.88	1631.50	1767.50	1446.61	778.63	964.63	146.88	95.25	9483	18966


 P. Prasad
 Executive Engineer, PWD, WRD,
 Mining and Monitoring Division, Thanjavur.

தொலைவு: - 146. திண்டிவனம் கிராமத்தில் SHEET NO. 1

Prepared by
Date: 10.11.20



- 2 - திண்டிவனம் -
M. சனிசாஸ்கர்
கிராம நினைக்கலகம்
153, அகிராமப்படிமம்
பட்டுக்கோட்டை வட்டம்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : தஞ்சாவூர்

வட்டம் : பட்டுக்கோட்டை

வருவாய் கிராமம் : சின்னஆவுடையார்கோயில்

பட்டா எண் : 772

உரிமையாளர்கள் பெயர்

1. ஆத்மநாதன் மகன் பாலசுப்பிரமணியன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	
11	2	0 - 38.00	0.24	--	--	--	--	1622/1415--- - 07-08-2005
11	6	0 - 37.50	0.23	--	--	--	--	1622/1415--- - 07-08-2005
		0 - 75.50	0.47					

குறிப்பு2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 21/07/146/00772/70696 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 20-10-2021 அன்று 05:05:16 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்